

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.22
CP (CAA) No.33/BB/2023**

IN THE MATTER OF:

Sanwa Diamond Tools Private Limited ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 23.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Atul Madhavan

ORDER

1. Heard the Learned Counsel for the Petitioner.
2. In compliance to the order dated 05.07.2024, the Petitioner Counsel has filed the compliance affidavit vide Dy.No.4089 dated 11.07.2024 and the same is taken on record.
3. List the case on **07.08.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**